

value of delayed supplies as such slippages pertain mainly to components and sub-assemblies and not to the whole equipment.

(d) The progress in the major areas of construction, including captive power plant, upto the end of March, 1988 was as under :

Item of Work	Percentage fulfilment of the cumulative schedule of work
1. Concreting	100.7
2. Structural Fabrication	95.1
3. Ttrectural Erection	90.4
4. Equipment Ordering	102.7
5. Equipment Erection	76.6
6. Refractory Ordering	101.4
7. Refractory Erection	81.7

Theilerosis Disease of Livestock in Karnataka

8199. SHRI SRIKANTA DATTA NARASIMHARAJA WADIYAR : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the livestock diseases such as theilerosis etc. are on the increase in Karnataka, causing severe economic loss to the farmers;

(b) if so, the steps taken to curb and control the diseases; and

(c) whether Union Government have chalked out any action plan to curb these diseases; if so, the details thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI SHYAM LAL YADAV) : (a) and (b). Information is being collected and will be placed on the Table of the Sabha.

(c) No such action plan has been chalked out for Karnataka by the Union Government.

Accommodation to Government Employees

8200. PROF. NARAIN CHAND PARASHAR : Will the Minister of URBAN

DEVELOPMENT be pleased to refer to the reply given on 30 November 1987 to Starred Question No. 333 regarding accommodation to Government employees and state :

(a) the details about the new construction of hostels and the regular type of residential accommodation to augment the general pool accommodation in Delhi during the first three years of the Seventh Plan alongwith the cost of these projects; and

(b) the details of the projects sanctioned for execution in this regard during the remaining two years of the Seventh Plan alongwith allocations for this purpose, year-wise ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) and (b). The information is being collected and will be laid on the Table of the House.

Implementation of Tripartite Wage Agreement by Jute Mills

8201. SHRI SANAT KUMAR MANDAL : Will the Minister of LABOUR be pleased to state :

(a) whether a large number of jute mills in the private sector in West Bengal have not as yet implemented the tripartite wage pact signed on 25 February, 1988;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take in the matter ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI JAGDISH TYTLER) : (a) to (c). According to information received from the Governmsnt of West Bengal, 9 Jute Mills in the private sector 5 of which are members of the IJMA have reportedly not implemented the agreement signed with the Indian Jute Mills Association (IJMA) on 25.2.88 either fully or partially. The State Government have advised the IJMA to get their member mills implement the agreement. In case of other mills, the State Conciliation Machinery are taking steps to ensure early implementation of the agreement.

Public Hydrants in Lawns of Laxmi Bai Nagar

8202. SHRI ZULFIQUAR ALI KHAN : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware that public hydrants in the lawns of type II quarters in Laxmi Bai Nagar, New Delhi are not in working order and the lawns have become dry and dirty; and

(b) if so, the remedial steps Government propose to take to ensure proper functioning of the hydrants ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Some of the hydrants have been damaged either by vehicles or by miscreants. Many hydrants have also gone dry due to shortage of water. Because of this, many of the lawns are dry and are also dirty in some places.

(b) Repairs to the damaged hydrants is expected to be completed within one month.

[*Translation*]

**Development Programme of DDA
for SC & ST**

8203. SHRI KUNWAR RAM : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether Slums/JJ Wing of the Delhi Development Authority receives grants from some sources;

(b) if so, the details of the sources indicating the amounts received during the last 3 years and the details of the works on which these amounts have been spent; separately;

(c) whether this amount has also been spent on the development and Welfare programmes for Scheduled Castes/Scheduled Tribes;

(d) if so, the details thereof;

(e) whether Slums/JJ Wing of DDA provides some more facilities to SC/ST as compared to the general categories; and

(f) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The major activities of the Slum Wing DDA are funded through predetermined financial assistance received from Delhi Administration under annual plans.

(b) to (d). The requisite information is given below in the statement. In the allotment of plots/flats/shops/kiosks stalls by DDA 25% reservations is made for SC/STs.

(e) and (f). Slum Wing of DDA provides developmental facilities in the notified slum areas where both SC/ST and others live. Similarly under the scheme of night shelters the quantum of benefits flows to SC/ST and others. Again in the case of Scheme of Slum Clearance and Structural Improvement in Katras, any family affected by clearance operation is rehabilitated in the Slum Rehousing flats, etc.

Statement

*Details of the Amount Released During the Last Three Years
under Various Projects*

(Rs. in lakhs)

S. No.	Name of the Scheme	Funds Released During		
		1985-86	1986-87	1987-88
1	2	3	4	5
1.	Environmental Improvement in Jhuggi clusters	156.00	273.12	1300.00
2.	Environmental Improvement in Slum Areas	500.00	550.00	600.00
3.	Night Shelter	70.00	100.00	100.00